



TDS Reconciliation Analysis and Correction Enabling System



Form 26AS

Annual Tax Statement under Section 203AA of the Income Tax Act, 1961

See Section 203AA and second provision to Section 206C (5) of the Income Tax Act, 1961 and Rule 31AB of Income Tax Rules, 1962

Table with columns: Permanent Account Number (PAN), Name of Assessee, Address of Assessee, Current Status of PAN, Financial Year, Assessment Year.

Above data / Status of PAN is as per PAN details. For any changes in data as mentioned above, you may submit request for corrections. Refer www.tin-nsdl.com/www.utiitsl.com for more details. In case of discrepancy in status of PAN please contact your Assessing Officer.

Communication details for TRACES can be updated in 'Profile' section. However, these changes will not be updated in PAN database as mentioned above.

PART A - Details of Tax Deducted at Source

(All amount values are in INR)

Table showing details of tax deducted at source with columns: Sr. No., Name of Deductor, TAN of Deductor, Total Amount Paid/Credited, Total Tax Deducted, Total TDS Deposited.

PART A1 - Details of Tax Deducted at Source for 15G / 15H

Table for Part A1 showing tax deducted at source for 15G/15H with columns: Sr. No., Name of Deductor, TAN of Deductor, Total Amount Paid/Credited, Total Tax Deducted, Total TDS Deposited.

Assessee PAN: ABCDE1234F Assessee Name: <Taxpayer Name> Assessment Year: 2020-21

PART A2 - Details of Tax Deducted at Source on Sale of Immovable Property u/s 194IA / TDS on Rent of Property u/s 194IB / TDS on payment to resident contractors and professionals u/s 194M

Table showing details of tax deducted at source on sale of immovable property, rent of property, and payment to contractors with columns: Sr. No., Acknowledgement Number, Name of Deductor, PAN of Deductor, Transaction Date, Total Transaction Amount, Total TDS Deposited.

Assessee PAN: ABCDE1234F Assessee Name: <Taxpayer Name> Assessment Year: 2020-21

PART B - Details of Tax Collected at Source

Table showing details of tax collected at source with columns: Sr. No., Name of Collector, TAN of Collector, Total Amount Paid/Debit, Total Tax Collected, Total TCS Deposited.

PART C - Details of Tax Paid (other than TDS or TCS)

Table showing details of tax paid with columns: Sr. No., Major Head, Minor Head, Tax, Surcharge, Education Cess, Others, Total Tax, BSR Code, Date of Deposit, Challan Serial Number, Remarks.

Part D - Details of Paid Refund

Table showing details of paid refund with columns: Sr. No., Assessment Year, Mode, Refund Issued, Nature of Refund, Amount of Refund, Interest, Date of Payment, Remarks.

Part E - Details of SFT Transaction

Table showing details of SFT transactions with columns: Sr. No., Type Of Transaction, Name of SFT Filer, Transaction Date, Single/Join t Party Transaction, Number of Parties, Amount, Mode, Remarks.

Assessee PAN: ABCI Assessment Year: 2020-21

Notes For SFT: Due date for filing Statement for Financial Transactions by specified entities (Filers) is 31st May, immediately following the FY in which transaction is registered / recorded. This section will be updated after filing SFT.

PART F - Details of Tax Deducted at Source on Sale of Immovable Property u/s 194IA / TDS on Rent of Property u/s 194IB / TDS on payment to resident contractors and professionals u/s 194M

Table showing details of tax deducted at source on sale of immovable property, rent of property, and payment to contractors with columns: Sr. No., Acknowledgement Number, Name Of Deductee, PAN of Deductee, Transaction Date, Total Transaction Amount, Total TDS Deposited, Total Amount Deposited other than TDS.

No Transactions Present (All amount values are in INR)

PART G - TDS Defaults* (Processing of Statements)

Table showing TDS defaults with columns: Sr. No., Financial Year, Short Payment, Short Deduction, Interest on TDS Payments Default, Interest on TDS Deduction Default, Late Filing Fee u/s 234E, Interest u/s 220(2), Total Default.

*Notes: Defaults relate to processing of statements and donot include demand raised by the respective Assessing Officers. 2. For more details please log on to TRACES as taxpayer.

Contact Information

Table with columns: Part of Form 26AS, Contact In case of any clarification.

Assessee PAN: ABCDE1234F Assessee Name: <Taxpayer Name> Assessment Year: 2020-21

Table with columns: Code, Description.

Legends used in Form 26AS

*Status Of Booking

Table showing status of booking with columns: Legend, Description, Definition.

**Remarks

Table showing remarks with columns: Legend, Description.

#Total Tax Deducted includes TDS, Surcharge and Education Cess

Tax Deducted includes TDS, Surcharge and Education Cess

+Total Tax Collected includes TCS, Surcharge and Education Cess

** Tax Collected includes TCS, Surcharge and Education Cess

*** Total TDS Deposited will not include the amount deposited as Fees and Interest

Total Amount Deposited other than TDS includes the Fees, Interest and Other, etc

Notes for Form 26AS

- a. Figures in brackets represent reversal (negative) entries
b. In Part C, details of tax paid are displayed excluding TDS or TCS, payments related to Securities Transaction Tax and Banking Cash Transaction Tax
c. Tax Credits appearing in Part A, A1, A2 and B of the Annual Tax Statement are on the basis of details given by deductor in the TDS / TCS statement filed by them. The same should be verified before claiming tax credit and only the amount which pertains to you should be claimed
d. This statement is issued on behalf of the Income Tax Department. See Section 203AA and second provision to Section 206C(5) of the Income Tax Act, 1961 and Rule 31AB of Income Tax Rules, 1962
e. This statement does not include payments pertaining to Assessment Year (AY) other than the AY mentioned above and payments against penalties
f. Date is displayed in dd-MMM-yy format
g. Details of Tax Deducted at Source in Form 26AS, for Form 15G/15H includes transactions for which declaration under section 197A has been Quoted

1. Sections

Table showing sections with columns: Section, Description.

Assessee PAN: ABCDE1234F Assessee Name: <Taxpayer Name> Assessment Year: 2020-21

Table showing sections 194B to 194LBC with columns: Section, Description.

2. Minor Head 3. Major Head

Table showing minor and major heads with columns: Code, Description.

4. Type of Transaction

Table showing types of transactions with columns: Code, Description.

*Transactions for these codes is populated from Financial Year 2013 onwards. Glossary

Glossary table with columns: Abbreviation, Description.